

1	2	3	4	5	6
17	Mizoram	2	22.98	2.00	24.98
18	Nagaland	3	37.05	3.00	40.05
19	Orissa	19	305.67	19.00	324.67
20	Punjab	1	15.65	1.00	16.65
21	Rajasthan	12	250.99	12.00	262.99
22	Sikkim	1	12.97	1.00	13.97
23	Tamil Nadu	6	108.04	6.00	114.04
24	Tripura	1	12.21	1.00	13.21
25	Uttar Pradesh	34	602.09	34.00	636.09
26	Uttarakhand	3	41.85	3.00	44.85
27	West Bengal	11	244.90	11.00	255.90
TOTAL		250	4420.00	250.00	4670.00

*Total is subject to rounding off.

Fixation of Oil and Gas prices by Oil companies

†1510. SHRI RANBIR SINGH PARJAPATI : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government has given liberty to oil and gas companies to raise prices of oil and gas as a result of which prices of oil and gas are on a rise;

(b) whether Government is giving relief to farmers and people living below poverty line,

(c) if so, the details thereof;

(d) whether companies are treating Industries, farmers and the poor at par; and

(e) whether oil and gas companies are contemplating opening gas agencies in small towns to check black marketing of gas so that everybody can get gas on time and the details thereof?

†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA) : (a) to (d) An Expert Group under the Chairmanship of Dr. Kirit S. Parikh to advise on a Viable and Sustainable System of Pricing of Petroleum Products was constituted by the Government. In the light of the recommendations made by said the Expert Group, the Government made the price of Petrol, both at the Refinery Gate and at the Retail Level, market-determined with effect from 26th June, 2010. As a result, the price of Petrol went up by Rs. 3.50 per litre. As regards the price of Diesel, Government has taken a decision 'in principle' that the price of Diesel will be made market-determined, both at Refinery Gate and Retail Level. However, Government has initially increased the retail selling price of Diesel by only Rs. 2/- per litre with effect from 26th June 2010 (at Delhi), with corresponding increases in the rest of the country.

However, in view of the importance of the household fuels, namely PDS Kerosene and Domestic LPG, the Government has decided that the subsidies on these petroleum products will continue. To reduce the under-recovery burden of the OMCs as also to protect the common man, the Government decided to increase the retail price of PDS Kerosene by only Rs. 3 per litre and of Domestic LPG by only Rs. 35 per cylinder (at Delhi), with corresponding increases in the rest of the country.

(e) In order to increase rural penetration and to cover remote as well as low potential areas, a new scheme namely Rajiv Gandhi Gramin LPG Vitaran Yojana (RGGLVY) for establishing small-size LPG distribution agencies for the locations having potential of 600 or more refill sales per month has been launched on 16th October, 2009. This scheme primarily aims at providing LPG to the rural households, including BPL families.

Rationalising subsidy on cooking gas and kerosene

1511. SHRI SATYAVRAT CHATURVEDI :

SHRI MOTILAL VORA :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Government proposes to rationalize the subsidy on cooking gas and kerosene;
- (b) if so, whether any scheme in this regard has been finalized and the details thereof; and